

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1287  
ANSWERED ON:05.03.2013  
BULLET PROOF JACKETS  
Thakur Shri Anurag Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has provided bullet proof jackets of NIJ (IV) standard to Central Armed Police Forces (CAPF);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the forces have been issued explosive vapour detectors and Counter Remote Control Improvised Explosive Device jammers for protection against improvised explosive devices;
- (d) if so, the details thereof and the number and ratio per battalion of the above mentioned devices issued to CAPF deployed in anti-naxal operations;and
- (e) the other measures taken by the Government to provide high quality and light weighed bullet proof jackets to CAPF?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RACHANDRAN)

(a) No, Madam.

(b) The Bureau of Police Research & Development (BPR&D) in consultation with Central Armed Police Forces (CAPFs), Central Forensic Science Laboratory (CFSL), Chandigarh, Defence Research and Development Organisation (DRDO), (Indian Institute of Technology) IIT, Delhi, All India Institute of Medical Science (AIIMS) and Directorate General Quality Assurance (DGQA) is in the process of formulation of Qualitative Requirements (QRs) and trial directives for Bullet Proof Jackets NIJ Level-IV.

(c) & (d) Yes, Madam. The details are at Annexure-A.

(e) CAPFs have already been provided light weighted Bullet Proof Jackets and QRs for high quality Bullet Proof Jackets NIJ Level-IV is under formulation.